

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-542

CP No. - 37/241/242/ND/2023

CA/150/2023

IN THE MATTER OF:

Rakesh Kapoor & Ors.

....Applicant

Vs.

Shree Ravi Trading and Manufacturing Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 06.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI L.N GUPTA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Richa Sandilya, Bhavna Vijay, Adv

ORDER

List this matter for hearing by physical mode on **01.11.2023**.

Sd/-

**(L.N GUPTA)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**